

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 1400 OF 2018 IN  
APPEAL NO. 216 OF 2018 &**

**Dated: 9<sup>th</sup> October, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Raj West Power Limited** ..... **Appellant(s)**  
**Versus**  
**Rajasthan Electricity Regulatory Commission & Ors.** ..... **Respondent(s)**

Counsel for the Appellant(s) : Mr. Basava Prabhu S. Patil, Sr. Adv.  
Mr. Aman Anand  
Mr. Aman Dixit  
Mr. Geet Rajan

Counsel for the Respondent(s) : Mr. P.N.Bhandari for R-2, 3 & 4

**ORDER**

**IA NO. 1400 OF 2018  
*(Application for directions)***

Heard Mr. Basava Prabhu S. Patil, learned senior counsel for the Appellant, and Mr. P. N. Bhandari for Respondent Nos. 2 to 4.

***Reserved for orders.***

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/kt*